


**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL**


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.08.2018 AT 10.30  
AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 862/252/HDB/2018
NAME OF THE COMPANY	Akash Realtors Pvt Ltd
NAME OF THE PETITIONER(S)	Srinivas Alluri
NAME OF THE RESPONDENT(S)	Registrar Of Companies, Hyderabad
UNDER SECTION	252

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Sridangam Venkata Malayappa Ch. Alluri	Company Solicitor in practice	svacharya@redco@yahoo.com 9849738047	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujan Kumar Reddy DARRO C	Advocate	9160001431	

**ORDER**

Learned PCS Mr. S. V.Charyulu present for Applicant.

Learned counsel Mr. T.Sujan Kumar Reddy present for ROC.

Applicant filed proof of service of copy of petition on ROC.

Applicant is directed to issue notice to ROC requiring him to file report within 14 days from the date of receipt of notice and file proof of service.

List the matter on 19.09.2018 for report of ROC and hearing.

  
(MEMBER JUDICIAL)